

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 1576  
(To be answered on the 26<sup>th</sup> July 2018)**

**PARKING FEES AT AHMEDABAD AIRPORT**

**1576. SHRI PARESH RAVAL  
SHRI VINOD LAKHAMASHI CHAVDA  
SHRI DEVUSINH CHAUHAN**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government has any reason for not charging the vehicle parking fees on hourly basis at Ahmedabad Airport;**  
**(b) if so, the details thereof; and**  
**(c) the reaction of the Union Government thereto?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Jayant Sinha)**

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**(a) to (c): As per the existing parking policy of the Airports Authority of India (AAI), parking charges are fixed uniformly across all AAI airports, including Ahmedabad airport, for initial two hours. After two hours, the parking fee is charged on hourly basis upto seven hours. Beyond seven hours, the charge is fixed for 24 hours.**

**Since, AAI was established as per the provisions of Airports Authority of India Act, 1994 and is granted Miniratna status, such commercial decisions are taken at the level of AAI Board for the better management of airports all over the country.**

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